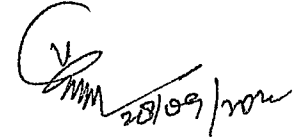


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE
(PC ACT) (CBI), ROUSE AVENUE COURT COMPLEX, NEW DELHI.**

ORDER

In partial modification of this office order No.RTI Appl.Auth./RACC/Gaz./2021/13690-13781-C dated 4th May, 2022, Shri Anil Antil, Special Judge (PC Act)(CBI)-15 is hereby designated as Link First Appellate Authority for Rouse Avenue District Court, New Delhi, under the RTI Act 2005, with immediate effect.



(VINAY KUMAR GUPTA)
Principal District & Sessions Judge-
cum- Special Judge (PC Act)(CBI)
Rouse Avenue Court Complex,
New Delhi.

No.RTI Appl.Auth./RACC/Gaz./2021/ 27762 to 27850

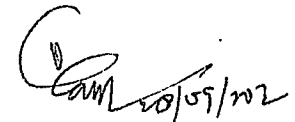
Dated, Delhi the 28/09/22

Copy forwarded digitally for information to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.

Copy forwarded digitally for information and necessary action to :-

1. All Judicial Officers, Rouse Avenue Courts Complex, New Delhi.
2. The Web-site Committee, Tis Hazari Courts, Delhi.
3. The Director of Prosecution, CBI, Block No.3, IInd Floor, CGO Complex, Lodhi Road, New Delhi.
3. The Director General (Prisons), Tihar Jail, New Delhi.
4. The Director of Prosecution, Govt. of NCT of Delhi, Tis Hazari Courts, Delhi.
5. The Chief Prosecutor, CBI/ACB, Rouse Avenue Court Complex, New Delhi.
6. The Secretary, Bar Council of Delhi, New Delhi.
7. The Director, Directorate of Enforcement, New Delhi.
8. The Labour Commissioner, Civil Lines, Delhi.
9. The Commissioner of Police, Police Headquarter, Delhi.
10. P.S./Reader to the undersigned
11. All Branch In-charges, RACC, New Delhi
12. The Lockup In-charge, Rouse Avenue Court Complex, New Delhi.
13. The Chowki In-charge, Rouse Avenue Court Complex, New Delhi.
14. The Executive Engineer (Civil & Electrical) PWD, RACC, New Delhi.



Principal District & Sessions Judge-
cum- Special Judge(PC Act)(CBI)
Rouse Avenue Court Complex,
New Delhi.

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